

**GOVERNMENT OF MANIPUR  
SECRETARIAT : DEPARTMENT OF TRANSPORT**


\*\*\*

**O R D E R S**

Imphal, the 22<sup>nd</sup> March 2020

**No. 14/4/2018-T(MV) Pt. II:** In continuation of this Government orders of even No. dated 21<sup>st</sup> March, 2020 ordering the reduction of on-road plying of public transport system operating within the State, namely, autos/wingers/magic, etc., to 20% of their entire transport fleet across all routes, and in further consideration of the urgent public need to prevent and contain the spread of COVID-19 (Novel Corona Virus Disease) in the State of Manipur and as decided in the review meeting of officials of Health & FW, Home, Transport, etc. chaired by Chief Secretary, Government of Manipur as a follow up of the Video Conference of all Chief Secretaries of State Government chaired by Cabinet Secretary, Govt. of India this morning, it is hereby ordered that public movement public transport system operating within the State, including autos/wingers/magic, etc. shall be completely stopped with immediate effect and until further orders as being done in many other States now. In other words, the capping enforced yesterday to limit the plying of public transport system to only 20% of their entire transport fleet across all routes within the State is hereby removed and the restriction on the movement of all such public transport system is hereby extended to 100% of their entire transport fleet across all routes within the State.

All concerned Transport Associations/Societies shall strictly comply immediately by ensuring that no such public transport vehicles under their respective associations / societies ply across any route in the State with immediate effect and until further orders.

  
(P. Vaiphei) 22/3/20

Principal Secretary (Transport)-cum-Chairman, State  
Transport Authority,  
Govt. of Manipur.

Copy to:-

1. Secretary to Chief Minister (i/c Transport), Manipur.
2. PPS to all Ministers, Manipur.
3. Staff Officer to Chief Secretary, Govt. of Manipur.
4. Director General of Police, Manipur.
5. PPS/PS to all Administrative Secretaries, Govt. of Manipur.
6. Principal Secretary (Health & Family Welfare), Govt. of Manipur.
7. Director (Transport), Govt. of Manipur – *for strict implementation please.*
8. Director (IPR), Manipur *with a request to publish the above OM in both print & electronic media as news item.*
9. Station Directors (AIR & DDK), Imphal, Manipur *with a request to broadcast/telecast the above OM in your esteemed news bulletins in public interest.*
10. All Deputy Commissioners, Manipur– *for strict implementation please..*
11. All Supdts. of Police, Manipur – *for strict implementation please.*
12. All DTOs, Manipur *for information & strict compliance.*
13. Guard file.